# POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF

# TRIBHUVAN HOUSING LIMITED

**Regd. Office:** Vyas Sadan, 2nd Floor, 94, Ahilyapuri Main Road, Gorakund Chouraha, Indore – 452 002

The details subsequent to the completion of Offer made vide Public Announcement ('PA') dated September 23, 2008 followed by Corrigendum to PA dated December 9, 2008 pursuant to and in compliance with the provisions of regulation 10 and 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') to the Shareholders of Tribhuvan Housing Limited ('THL'/'Target Company') to acquire 20,02,680 Equity Shares of Rs. 5/- each representing 20% of issued, subscribed and voting capital of the Target Company by Mr. C R Rajesh Nair ('Acquirer') alongwith Sigrun Realties Limited ('PAC'), at Rs. 28.75 for per fully paid-up Equity Share. Details whereof are as under:

1. Name of the Target Company : Tribhuvan Housing Limited
2. Name of Acquirer : Mr. C R Rajesh Nair
3. Name of PAC : Sigrun Realties Limited
4. Name of Manager to the Offer : Collins Stewart Inga Private Limited
5. Name of the Registrar to the Offer : Mondkar Computers Private Limited
6. Offer Details :
   Date of Opening of the Offer : December 22, 2008
   Date of Closing of the Offer : January 10, 2009
7. Details of the acquisition :

| Sr. No. | Particulars | Proposed in the offer document | | Actuals | |
|---|---|---|---|---|---|
| 1. | Offer Price | Rs. 28.75 | | Rs. 28.75 | |
| 2. | Shareholding of the Acquirer & PAC before the MOU (SPA) / PA | 14,12,202 (14.10%) | | 14,12,202 (14.10%) | |
| 3. | Shares acquired by way of MOU (SPA) or market purchases (No. & %) | *16,21,000 (16.19%) | | *16,21,000 (16.19%) | |
| 4. | Shares acquired in the Open Offer | 20,02,680 (20.00%) | | 2,93,864 (2.93%) | |
| 5. | Size of the Open Offer (No. of Shares multiplied by Offer Price) | Rs. 5,75,77,050/- | | Rs. 84,48,590/- | |
| 6. | Shares acquired after the PA but before 7 working days prior to closing date (No.& %)<br>6.1 Price of the shares acquired<br>6.2 No. of shares acquired<br>6.3 % of shares acquired | NIL<br>N.A.<br>N.A.<br>N.A. | | NIL<br>N.A.<br>N.A.<br>N.A. | |
| 7. | Post Offer Shareholding of the Acquirer & PAC (No. & %) (2+3+4+6) | 50,35,882 (50.29%) | | **33,27,066 (33.22%) | |
| 8. | Pre and Post Offer shareholding of Public (other than Acquirer and PAC) | **Pre** | **Post** | **Pre** | **Post** |
| | Equity Shares | 69,80,198 | 49,77,518 | 69,80,198 | 66,86,334 |
| | % | 69.71% | 49.71% | 69.71% | 66.78% |

* MOU (SPA) will be executed in due course.
** Post Offer shareholding of the Acquirer and PAC is calculated assuming execution of MOU (SPA).

8. Status of Escrow Account, whether released or not : Balance amount in the Escrow Account has been released.
9. Payment of Interest, if any, to the shareholders along with the details thereof : Since, the payment has been made within the stipulated time; no interest has been paid to any shareholder.
10. Status of Investor Complaints, received, if any : NIL

The Acquirer, PAC and Directors of Sigrun Realties Limited accepts full responsibility for the information contained in this Post Offer Public Announcement and also for fulfilling their obligations as laid down in the Regulations.

The Post Offer Public Announcement will be available on SEBI website http://www.sebi.gov.in

**ISSUED BY MANAGER TO OFFER**

Collins Stewart Inga


**Collins Stewart Inga Private Limited**

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Fax.: +91-22-2498 2956; Email: thl@csin.co.in; Contact Person: Mr. Ashwani Deedwania


Place: Mumbai Date: January 29, 2009

CONCEPT

Size: 20 x 12 sq cm